

Annexure-7

Name of the corporate debtor: Arch Pharamalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 18.12.2025

List of Operational creditors (Government Dues)(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under verificati	Remarks, if any	
			Date of	Amount claimed	Amount of claim	Nature of	Amount	Amount	Whethe						% of
1	Srinivasa Rao Battu, Assistant Commissioner of Central Tax, Sangareddy, GST Division, Medchal Commissionerate, Hyderabad Zone		24.05.2024	1,57,56,149.00	1,57,56,149.00										As per order dated 27.10.2022. Recalculation of interest of Rs. 8252242 and penalty of Rs. 682173.
2	Employees' Provident Fund Organisation, Regional Office, Siddipet Hydrabad		04.02.2025	3,91,32,809.00	45,60,235.00							3,45,72,574.00			ongoing inquiry is going on and said amunt of dues is on adhoc basis and due to lack of supporting documents not admitted.
3	Employees' Provident Fund		24.05.2024	3,65,71,199.00	1,58,30,233.00							2,07,40,966.00			The summons under Section 14B & 7Q issued during CIRP. Thus
4	Employees' State Insurance Corporation, Sub-Regional Office, Marol, Mumbai		29.06.2024	28,69,912.00	9,46,277.00							19,23,635.00			The certificates issued during CIRP. Thus cannot be admitted due to moratorium.
5	Employees' Provident Fund Organisation, Regional Office, Thane Mumbai		17.10.2024	28,41,84,122.00	13,55,99,717.00							14,85,84,405.00			The Order under Section 14B & 7Q issued during CIRP. Thus cannot be admitted due to moratorium. Contribution already paid and due to lack of supporting documents.
6	Employees' State Insurance Corporation, Hyderabad		29.05.2024	60,81,815.00	18,82,778.00							41,99,037.00			The certificates issued during CIRP. Thus cannot be admitted due to moratorium due to lack of supporting documents.
7	Employees' Provident Fund Organisation, Regional Office,		21.01.2025	3,83,19,146.00	1,72,77,975.00					7,51,227.00		2,02,89,944.00			The summons under Section 14B & 7Q issued during CIRP. Thus cannot be admitted due to moratorium.
8	The Commissioner of Custom, Kandla (Gujarat)		16.10.2024	13,49,436.00	13,49,436.00										Few Licenses were surrendered by the CD. Therefore, the balance outstanding admitted.
9	The Assistant Commissioner of CGST & Central Excise, Division VIII Mumbai East Commissionerate under Ministry of Finance, Department of Revenue		03.09.2024	75,65,95,713.00	0.00							75,65,95,713.00			Rejected. SCN has been issued after the CIRP commencement date under the moratorium period.
10	GST Dept., Govt. Maharashtra, Deputy Commissioner of State tax, MUM-NOD-E-1404, NODAL 14, MUMBAI		27.03.2025	2,19,38,074.00	1,16,79,772.00							1,02,58,302.00			As per order dated 11.10.2022, 30.12.2023 & 29.04.2024. Rejected claim amount of Rs. 1,02,58,302.00 as per order dated 29.08.2024 & 29.08.2024. As the orders has been issued after the CIRP commencement date under the moratorium period.
11	The Assistant Commissioner (ST) Sangareddy Circle II		16.06.2025	10,00,54,764.00	2,90,40,443.00							7,10,14,321.00			GST orders dated 29.08.2024, 31.08.2024, and 21.02.2025 have been issued during the moratorium period. (Order Reference Number: ZD360123028143Y, Tax Period: August 2017) the appeal was allowed on 26.09.2023. CST Demand ID 1901223208846, 2102013899487, 2102014917933, and 2102015908268 requested to adjust against the available VAT credit.
12	Kulgaon Badlapur Municipal Council			8,47,432.00	0.00							8,47,432.00			Invoices during CIRP
	Total			1,30,37,00,571.00	23,39,23,015.00					7,51,227.00		1,06,90,26,329.00	0.00		